

8

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1. Preeti . S. Dasu
Proxy Counsel for
Petitioners

Counsel for
Petitioners

Preeti S.

2. T.V.P. Saivihari

Counsel for
R3 - R6

Saivihari

ORDER

Counsel for petitioners present. Counsel for R3 to R6 present. Both the counsels prayed for time for submitting final arguments. Put up on 24.07.2017 at 10.30

A.M.

S. Vijayaraghavan.

(S. Vijayaraghavan)
Member (Technical)

✓
(K. Anantha Padmanabha Swamy)
Member (Judicial)